

**BEFORE THE HON'BLE PRINCIPAL BENCH**  
**NATIONAL GREEN TRIBUNAL AT NEW DELHI**  
(in O.A. 317 of 2023)

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Date: 28-07-2025  
Place: Ludhiana

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
AT PRINCIPAL BENCH, DELHI**

(In O.A. No. 317 of 2023)

In the matter of:

Kapil Dev & anr. .... Applicants

vs.

State of Punjab & ors. .. Respondents

**Rejoinder against No ACTION by the ADC, Ludhiana (appeared on behalf of the DC cum District Magistrate) as well as Commissioner Municipal Corporation Ludhiana on issue of Solid Waste Management – Non-compliance of orders of this Hon'ble Tribunal as well as failure in processing of garbage till date**

**Hon'ble sir,**

**Most respectfully showeth**

**The Applicants humbly submit as under:**

1. That after raising the issue of unscientific way of dumping as well as burning the garbage at various locations, this Hon'ble Tribunal pleased to appoint learned Advocate Sh. Bhanwar Pal Jadon as Local Commissioner to verify the actual and factual conditions. **The report dated 02-12-2024 submitted by the learned court commissioner clearly depicted that the joint committee as well as respondents had filed false and misleading report before this Hon'ble Tribunal.** On 28-03-2025, the ADC Ludhiana (appeared on behalf of the DC Ludhiana) had submitted that the solid

waste in all the locations would be remediated and compliance report will be submitted within three months.

2. That out of issue of 27 locations, 11 locations pertained to issue of burning of garbage/organic waste only. **However, other 16 locations pertained to illegal dumping of tons of garbage and the Respondents have failed to process the garbage scientifically at even single location as same remains unsegregated and shifted to primary dump resulting in huge increase in garbage along roadsides at Tajpur Primary dump, waiting for outburst of epidemic in Ludhiana.** It is pertinent to humbly submit here that in recent Swachha Sarvekhan by MoUHA. **Ludhiana has ranked 2 amongst most dirtiest cities of India .** At present, there is no processing of Garbage at Tajpur Primary dump resulting in increase in legacy waste despite directions of this Hon'ble Tribunal. Further, only 5 Lakh MT of Garbage was claimed to processed by MCL in last three years (against 12 Lakh MT generated in three year) , however what has been done with RDF is still a mystery as it was duty of MCL to dispose it of in scientific manner. The Respondents have deliberately wasted the precious time of this Hon'ble Tribunal and caused major damage to Environment till date.

S. No.	Particulars as per Original Application	<b><u>PRESENT STATUS OF LOCATIONS</u></b>
1	Near Village Gill on both sides of Road Garbage is being dumped into <u>Village Pond</u> and roadsides by MCL, Village Panchayat &	<b><u>The Garbage has been buried within the pond resulting into major damage to Environment as well as ground water due to leaching of toxic fluid from buried garbage.</u></b>

	<b>Private Hoteliers/Marriage Palaces</b>	Further, instead of reviving the pond, the DC who is responsible for rejuvenation of impugned village pond in connivance with the BDPO, instead of reviving the pond, <u>has started converting Pond into park illegally and have started some construction work too.</u> Two Photographs clicked on 26-06-2025 depicting the on-going construction over land of pond to convert it into park illegally are produced herewith as Annexure PX-A
2	<b>Block-C, Model Town Extension - Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labours</b>	<u>The condition of this location has worsened</u> as garbage & demolition waste is spread all over the area resulting into fear of spreading of disease in the locality, garbage is put on fire frequently & the road to EWS colony is full of stinking effluent leached through garbage. Four photographs clicked on 23-07-25 & 27-07-2025 depicting worsened condition of impugned location at Model Town Ext. are produced herewith as Annexure PX-B.
3	<b>Model Town Ext. Block-D Road to ATI Chowk</b>	The unsegregated garbage is collected here as shifted to primary garbage dump site where no processing of garbage is done, resulting into increase in legacy waste day by day and it seems that department is waiting for outburst of epidemic in Ludhiana.
4	<b>Jawahar Nagar Camp</b>	As above

5	Near Suffian Chowk	As above
6	Budha Nallah near Gaushala Funeral Ground	No garbage is dumped here
7	Focal Point Road opp. Vishwanath Mandir	Unsegregated Garbage is still dumped at this location & burnt frequently. Further, the MCL has started dumping garbage on other road towards eastern side and the situation along that road is pathetic. Two photographs clicked on 07-07-2025 depicting dumping of garbage near impugned location are produced herewith as Annexure PX-C.
8	On Main G.T. Road opp. Wholesale vegetable market	The unsegregated garbage in huge quantity is being dumped on daily basis resulting in major environmental issues. No processing is being done and the garbage is put on fire too. Two Photographs clicked on 24-07-2025 depicting dumping & burning of garbage at impugned location (open plot at Main GT Road) are Annexure PX-D.
9	Saidan Chowk	No garbage is being dumped here
10	Near Budha Nallah, Bajwa Nagar	There is no Static Compactor near this location. The garbage might be dumped at some other place and shifted to primary dump where no processing is being done, resulting in increase in legacy waste
11	On 200' bypass near railway lines	The unsegregated garbage is still being dumped & burnt at various locations and no processing is done. Six Photographs clicked on 27-07-2025

		depicting dumping & burning of garbage at 200' bypass are produced herewith as <b>Annexure PX-E.</b>
12	<b>Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana</b>	<b>The garbage is being dumped at this location and put on fire on routine basis. The cleaning done at the time of visit by the learned court commissioner was mere an eyewash as garbage can be seen dumped along roadsides near this location. Three photographs clicked on 08-04-2025 &amp; 09-07-2025 depicting dumped garbage at impugned location at SBS Nagar, Pakhowal Road Ludhiana are produced herewith as Annexure PX-F.</b>
13	<b>Near Lakkar Wala Pul (Old Kacheri area)</b>	<b>The Garbage is being dumped outside Static Compactor Building daily in huge quantity and being handled unscientific way. Two photographs clicked on 26 &amp; 27-07-2025 depicting garbage dumped under the bridge are produced herewith as Annexure PX-G.</b>
14	<b>Inner Roads at Bahadur K Road</b>	<b>The unsegregated garbage is being shifted to Wholesale Vegetable Market where most of the garbage collected from inner roads of Bahadur K Road area is being dumped in open during night hours. Two photographs clicked on 11-07-2025 depicting dumping and lifting of garbage in vegetable market (collected from nearby inner localities of Bahadur Ke Road) are produced herewith as Annexure PX-</b>

		H.
15	Churpur Road	Garbage is being dumped in open plots along this road on daily basis again and there is no provision of processing of garbage. Four Photographs clicked on 26-07-2025 depicting dumping of garbage in plots at Churpur Road are produced herewith as Annexure PX-I
16	Garbage dumped on Bank of Budha Nallah near Bachan Singh Marg	The condition at this location has worsened as garbage in huge quantity is dumped here. Six photographs clicked on 26-07-2025 depicting dumping of garbage on Banks of Budha Nallah near Bachan Singh Marg are produced herewith as Annexure PX-J
17	Giaspura EWS Flats	WORST CONDITION AT THIS LOCATION AS Garbage is huge quantity is still lying there and no action has been taken till date. Major portion of Garbage has been buried under the soil to run away from duty of processing it scientifically. Five Photographs clicked on 26-07-2025 depicting garbage buried/ laying 8djoin EWS Flats at Giaspura are produced herewith as Annexure PX-K.
18	Old Primary Site at Hambran Road	Huge piles of garbage is laying there resulting in contamination of groundwater and environment. Now, the MCL has started processing the same but timeline for same is not known and way of handling of RDF is again a mystery. Four

		Photographs depicting
<b>FEW ISSUE OF ORGANIC WASTE PUT ON FIRE ON ROUTINE BASIS</b>		
<b>19</b>	<b>At Leisure Valley Block C, BRS Nagar, Ldh</b>	<b>No further incident of fire now</b>
<b>20</b>	<b>In and outside two nearby Parks of Block-G, near City Centre, SBS Nagar, Ludhiana</b>	<b>As above</b>
<b>21</b>	<b>AT Civil Surgeon Office, Civil Lines Ludhiana</b>	<b>As above</b>
<b>22</b>	<b>Model Town near Barista Chowk</b>	<b>As above</b>
<b>23</b>	<b>Near MGM School, dugri</b>	<b>The garbage is still put on fire in routine. Despite repeated complaints to Sh. Vipal Malhotra and Commissioner, MC Ludhiana, no action is taken against the contractor of Daily Vegetable Market.</b>
<b>24</b>	<b>Fire to organic waste in Park Opp. Jain Mandir, 200' Road</b>	<b>No further incident of fire now</b>
<b>25</b>	<b>DC Office, Ludhiana</b>	<b>No further incident of fire now</b>
<b>26</b>	<b>Non-utilisation of resources</b>	<b>More than 80 E-Rickshaws out of 350 are missing and since garbage is collected through informal sector, such rickshaws might being used for other purposes. The Commissioner, MC has no clue regarding missing rickshaws and has taken no action till date.</b>
<b>27</b>	<b>Shaheed Bhagat Singh Nagar, Pakhowal road</b>	<b>Garbage is still put on fire and it is evident from Photograph clicked on 08-04-2025 (Annexure PX-F)</b>

3. That the ADC who appeared on behalf of the Deputy Commissioner of Ludhiana had submitted before this Hon'ble Tribunal that the garbage

will be processed and report would be submitted within three months. However, the situation has worsened near the habitats and the Deputy Commissioner cum District Magistrate of Ludhiana has caused major damage to the village pond by allowing its conversion to Park after burying the garbage underneath, which would result in increased the groundwater contamination. Earlier, the Joint Committee comprising of District Magistrate, MCL & PPCB had submitted false report and taking cognizance of the same, this Hon'ble Tribunal had directed the members of joint committees to file personal affidavit, however despite such directions, there is no change in attitude of the authorities including members of joint committee and due to such deliberate and malafide intensions, **Ludhiana has ranked 2 amongst most dirtiest cities of India**. A news published in Dainik Bhaskar on 22-07-2025 depicting the present condition of Primary dump (no wall around garbage as area under garbage is increasing day by day) and irresponsible behavior of authorities is produced herewith as Annexure PX-L.

4. That MCL claims 1100MT of garbage everyday and garbage is collected through informal sector who dumps garbage along roadsides and in open plots frequently. The Garbage is not segregated and even if it is segregated in some localities, it is collected and dumped at same location at Tajpur Dump. A news published in Dainik Savera dated 11-07-2025 depicting unscientific way of collection of unsegregated garbage is produced herewith as **Annexure-M**. Most of the E-rickshaws purchased

by MCL for collection of garbage are missing since many months and the Commissioner, MCL has not taken action till date. One news pertaining to more than 80 missing e-Rickshaws as published on 19-05-2025 by Hindustan Times is produced herewith as **Annexure PX-N**. The MCL has even failed to collect the garbage effectively from posh localities of Ludhiana like BRS Nagar, SBS Nagar, Model Town Ext., Urban Estate Dugri etc., the condition of old city and poorly developed and regularized illegal colonies can be well imagined. Further, GLADA has no record of garbage generation & way of collection & processing in colonies approved by it outside MCL limits of Ludhiana. There is clear cut violation of SWM Rules 2016 by MCL as well as GLADA and impugned locations are just few amongst large number of similar locations and residents of Ludhiana are living in hell like situation due to dumping and burning cases of garbage and organic waste.

**PRAYER:**

Keeping in view of the report submitted by the learned Court Commissioner, facts produced above by the Applicant, it is evidently clear that the Deputy Commissioner of Ludhiana, Commissioner, MCL as well as PPCB have never performed their lawful duty as per SWM Rules 2016 & rejuvenation of Ponds. Their submissions are far away from the actual ground reality and action and leading to sheer wastage of precious time of this Hon'ble Tribunal again and again since last two years in this case. Despite knowing the facts that they submitted false and fabricated report earlier, they still haven't acted

to process the garbage from impugned locations. The Applicants humbly prays to this Hon'ble Tribunal as under:

- i. Prayer for taking action against the members of Joint Committee for submitting Incorrect & false report before this Hon'ble Tribunal.
- ii. Prayer for taking action against the ADC (appeared on behalf of the DC, Ludhiana) as well as Commissioner. MCL under section 26 & 28 read with Section 25 of NGT Act who failed to process and clear all the impugned locations till date.
- iii. Kindly accept our prayer and impose Environment Penalty on all the concerned departments for their illegal act of damaging the Environment again and again.
- iv. Kindly accept our prayer as submitted in the Original Application & issue directions to the Respondents.
- v. Any other as deemed to be fit by this Hon'ble Tribunal.



Date: 28-07-2025

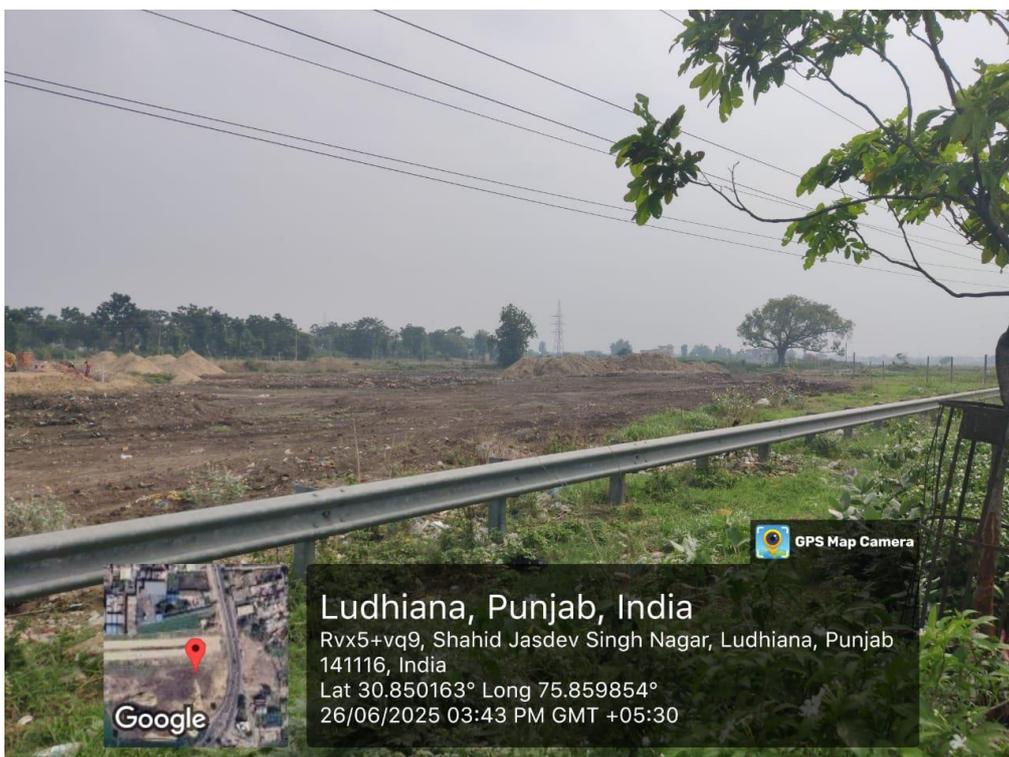
Place: Ludhiana

Er. Kapil Dev

(Applicant No. 1- in person)

ANNEXURE PX-A

Location: VILLAGE GILL POND – GARBAGE BURRIED AND POND BEING ILLEGAL CONVERTED INTO PARK ALONG WITH CONSTRUCTION ACTIVITIES



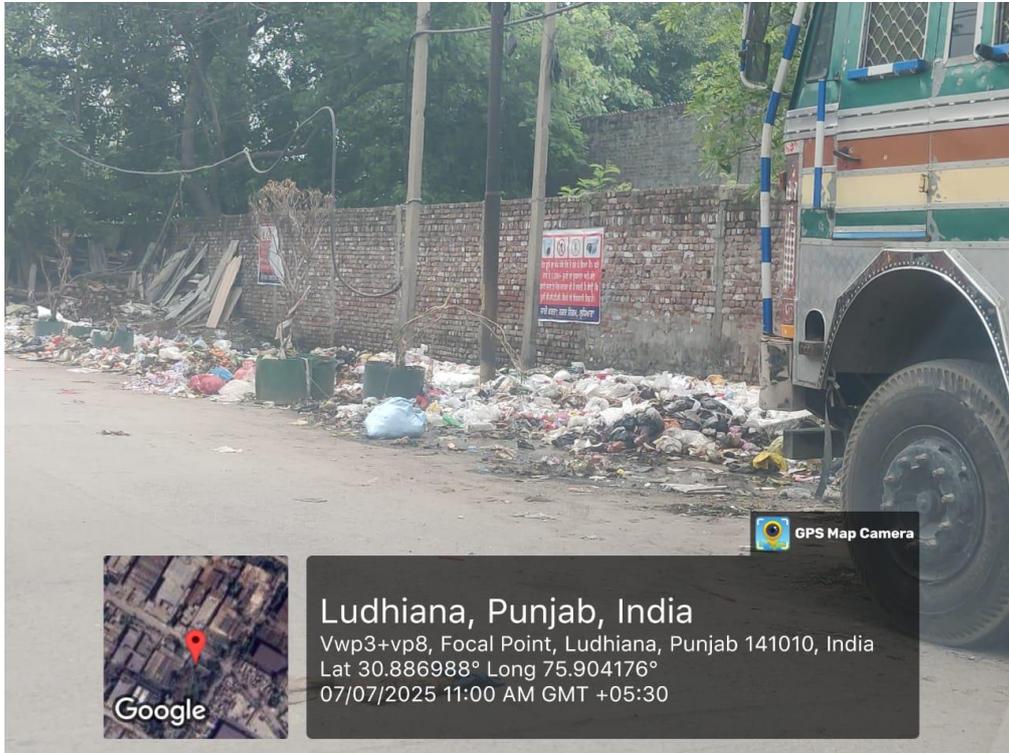
ANNEXURE PX-B

Model Town Ext. adjoining residential area:





LOCATION: FOCAL POINT



ANNEXURE PX-D

LOCATION: MAIN GT ROAD, OPP. WHOLESALE VEGETABLE MARKET





ANNEXURE PX-E

200' BYEPASS ROAD, DUGRI – GLADA AREA







ANNEXURE PX-F

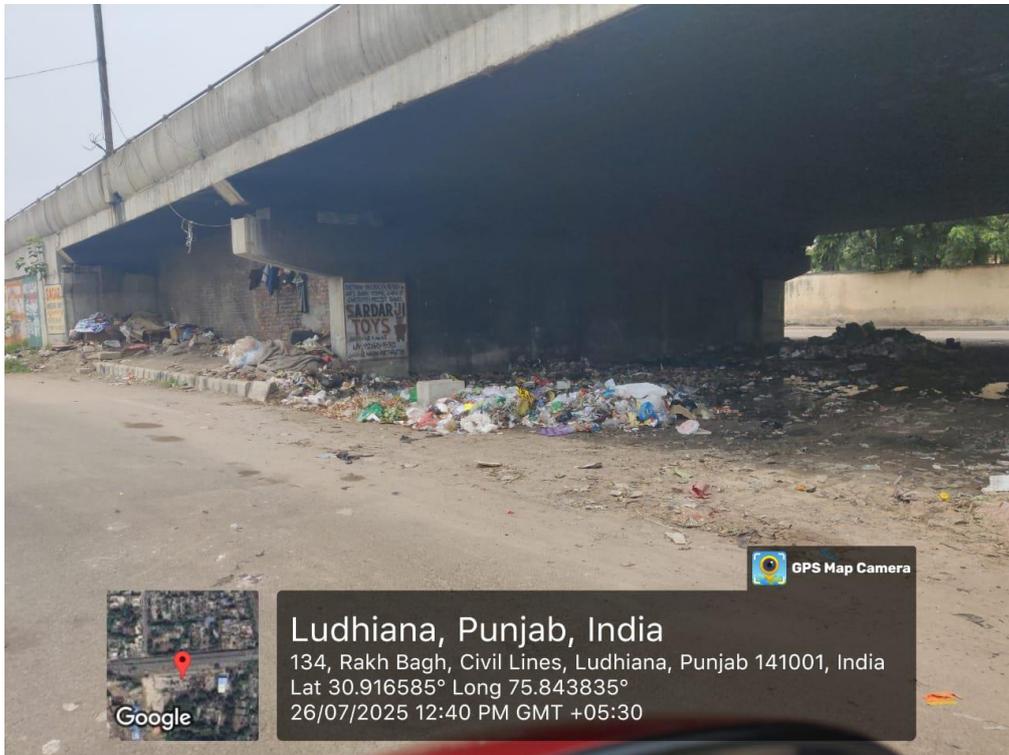
LOCATION: SBS NAGAR, PAKHOWAL ROAD





ANNEXURE PX-G

LOCATION: NEAR LAKKAR WALA BRIDGE, CIVIL LINES, LUDHIANA



**LOCATION: garbage collected at Vegetable Market from nearby colonies of Bahadur-K – Road – the dumped garbage includes major portion of garbage of vegetable market too**



ANNEXURE PX-I

LOCATION : Churpur Road locality





ANNEXURE PX-J

LOCATION: BANK OF BUDHA DARIYA, NEAR BACHAN SINGH MARG

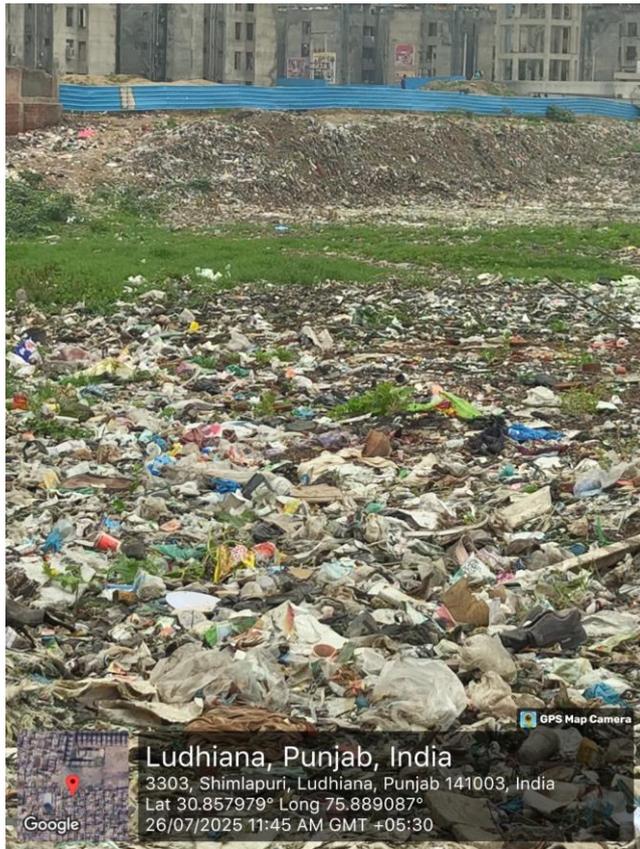






LOCATION: GIASPURA EWS FLATS:





**Huge quantity of Garbage buried under soil backside Giaspura EWS Flats**





लुधियाना भास्कर 18-07-2025

लुधियाना, शुक्रवार 18 जुलाई, 2025

ये शर्म की बात है... स्वच्छता सर्वेक्षण में लुधियाना देश का दूसरा सबसे गंदा शहर घोषित



लुधियाना | शहरी स्वच्छता को लेकर किए गए सर्वेक्षण में लुधियाना का प्रदर्शन फिर खराब रहा है। 10 लाख से ज्यादा आबादी वाले 40 बड़े शहरों में लुधियाना 39वें स्थान पर रहा। यह सर्वेक्षण 8 कैटेगरी को आधार मानकर होता है। जैसे गीला-सूखा कचरा अलग करने की व्यवस्था होना आदि। शहर से निकलने वाले कचरे को प्रोसेसिंग शुरू नहीं कराया और वर्षों पुराने कूड़े के पहाड़ बकरार हैं। इससे जमीन दूषित हो रही है। इससे न सिर्फ पर्यावरण प्रदूषित हो रहा है, बल्कि भूजल भी दूषित हो रहा है। बत दें कि पिछले साल भी 46 बड़े शहरों को रैंकिंग जारी हुई थी, उसमें भी लुधियाना को रैंक 39 थी।

मशीनें खराब, टॉयलेट बंद; न कचरा उठाया, न ही जिम्मेदारी... इसलिए लगा शहर पर गंदगी का दाग

**भास्कर एक्सपर्ट**  
डॉ. दत्तजी सिंह, रिटायर्ड इंजीनियर/पर्यावरण एक्सपर्ट

नाकामी क्यों? शहर को 12500 में से 5272 अंक मिले, यानी सफाई व्यवस्था सिर्फ कागजों में है

लुधियाना स्वच्छता सर्वेक्षण 2024 में लुधियाना शहर को कुल 12500 में से सिर्फ 5272 अंक मिले। इनमें से स्वच्छ सर्वेक्षण के 10,000 अंकों में लुधियाना को सिर्फ 5541.27 अंक और ग्राहक फ्री सिटी सर्विसेजेशन में महज 750 अंक हासिल हुए। यह साफ दिखता है कि शहर की सफाई व्यवस्था कागजों पर बनी रही, जमीनी हकीकत बहुत खराब रही। सबसे बड़ा कारण - डोर-टू-डोर कचरा कलेक्शन और सेग्रीगेशन की व्यवस्था कामयाब नहीं। भारतीयांक बकरा जैसे ब्याग स्टैंड, गदर, अपरसास और प्रमुख सड़कों पर गंदगी साफ देखी गई। नार्थवॉक की प्रतिक्रिया से स्पष्ट है कि लोग अपने शहर की सफाई से अस्पष्ट हैं। वॉटर बॉडीज की सफाई, कचरे के निस्सारण और टॉयलेट्स को शासक जैसी बर्दाश्त में नजरअंदाज करती हैं कि किन प्रमुख बस्सियों में लुधियाना को देश के सबसे गंदे शहरों की सूची में धकेल दिया।



**ख़तरा:** 20 साल से डंप हो रहा कचरा, प्रोसेसिंग नहीं... हर दिन शहर से 1100 मीट्रिक टन कचरा निकलता है। इसे ताजपुर रोड के पास डंप कर दिया जाता है। पिछले 20 साल से यहां कचरे के पहाड़ बन चुके हैं। कोई प्रोसेसिंग नहीं हो रही। इससे पानी जहरिया और दूषित हो चुके हैं। 5 किमी तक बन्धू फैलते रहती हैं।

पहले एक कंपनी को प्रोसेसिंग का ठेका मिला था, लेकिन जांच नहीं हुई। टैंडर रद्द कर दिया गया। अब टुकड़ों में काम दिया गया है, लेकिन ठीक को परिणाम शून्य मिला। इसलिए सर्वेक्षण में 0 अंक दिए गए।  
**ख़तरा-2: सफाई कर्मचारी दफ़्तरो में, गलियों में नहीं...** नियम के पास 5 हजार सफाई कर्मचारी हैं। इनमें से आधे से भी कम कर्मचारी वास्तव में सफाई करते हैं। बाकी अफसरी और नेताओं के घरों या दफ़्तरो में निजी काम करते हैं। डोर-टू-डोर कचरा उठाने का ठेका निजी लोगों को दिया है। 95 वाडों में कहीं भी व्यवस्था ख़री नहीं है। सड़कों के किनारे कूड़े के ढेर आम बात हैं। कॉलेक्टर या तो लगे नहीं या फिर खरब पड़े हैं। 2022 में एक कंपनी को सफाई का ठेका दिया था, लेकिन यह काम छोड़कर चली गई। इसके बाद से हालात और बिगड़ गए हैं।  
**ख़तरा-3 गीला-सूखा कचरा अलग नहीं उठता...** सिर्फ 6% घरों से ही गीला-सूखा कचरा अलग-अलग उठाया जा रहा है। क्योंकि निजी कलेक्टरों के पास अलग गाड़ी नहीं है। दूसरा, हेल्थ बॉच के अधिकारी कभी

मोहल्लों में जाकर जागरूकता नहीं फैलाते। 8.5 करोड़ की लागत से खरीदे गए 350 ई-रिक्शा गाबल हैं। घरों से मिला कचरा एक ही जगह में डीपिंग पॉइंट पर डाला जा रहा है। यह कारण है कि नगर में भारी गिरावट की वजह बना।  
**ख़तरा-4 वॉटर बॉडीज की सफाई में भारी गिरावट...** पिछले साल लुधियाना की वॉटर बॉडीज की सफाई में 100% अंक मिले थे। लेकिन इस बार केवल 50% ही मिल पाए। युजु दरवाजा पर 650 करोड़ और सिक्कों नहर पर 6.20 करोड़ खर्च होने के बावजूद इनकी हालत खराब है। फेसिंग के बावजूद नालियों और नहरों में कचरा डंप हो रहा है। गंदगी की वजह से फेसिंग में बड़ी गिरावट आई है।  
**ख़तरा-5...** पब्लिक टॉयलेट्स की बहालगी पिछले साल लुधियाना को 73% अंक मिले थे, इस बार केवल 53%। स्मार्ट सिटी मिशन के तहत स्मार्ट टॉयलेट्स लगाए गए, लेकिन इनकी सफाई नहीं हो रही। कई टॉयलेट्स गोपीय बक्कर रह गए हैं। कुछ पर ताले लगे हैं, कुछ बुरी हालत में हैं। रेगुलर टैप्पार की तैयारी नहीं हुई है। सफाई के लिए कोई योजना नहीं बनाई गई।

**अगर होती: अफसर जिम्मेदार, ये लंबे समय से पदों पर जमे हैं...** फेसिंग विनो के लिए सीधे तौर पर नियम के अधिकारी जिम्मेदार हैं। पिछले साल के मुक़ाबले फेसिंग का गिरना एक गंभीर संकेत है, और इसके लिए जिम्मेदारी तय की जाएगी। खास तौर पर हेल्थ बॉच में बड़े बदलाव किए जाएंगे। मुझे पता है कि कुछ अधिकारी पिछले लंबे समय से बड़े पदों पर जमे हैं, लेकिन शहर को बेहतरी के लिए उनका योगदान न के बराबर है। अब हम पूरी गंभीरता से सुधार की दिशा में आगे बढ़ रहे हैं। जहां-जहां कर्मियों रह गई हैं, उन्हें ठीक किया जाएगा।

# लुधियाना में सूखा-गीला कचरा अलग करने की मुहिम सिर्फ कागजों तक सीमित

■ निगम के दावों की खुल रही पोल, कचरा कलैक्शन के बाद फिर हो रहा मिश्रण

**सवेरा न्यूज/अमित**

लुधियाना, 11 जुलाई: स्वच्छ भारत मिशन के तहत नगर निगम लुधियाना द्वारा कचरा प्रबंधन के लिए किए जा रहे प्रयास जमीनी हकीकत से कोसों दूर दिखाई दे रहे हैं। शहर के अलग-अलग इलाकों में लगे कूड़े के ढेर नगर निगम के कूड़ा मुक्त शहर के दावों की पोल खोल रहे हैं। नगर निगम प्रशासन पिछले कई वर्षों से यह दावा कर रहा है कि वह शहर को साफ और कूड़ा मुक्त बनाएगा लेकिन जमीनी स्तर पर निगम की स्वास्थ्य शाखा का काम सिर्फ औपचारिकता निभाने तक सीमित रह गया है। स्वच्छ भारत मिशन के अंतर्गत निगम द्वारा रोजाना निकलने वाले लगभग 1250 टन कचरे को ताजपुर रोड स्थित मुख्य डंपिंग साइट पर गीला और सूखा कचरा अलग-अलग करने की योजना



बस स्टैंड के पास बने स्टैटिक कम्पैक्टर में गीला व सूखा कूड़ा मशीन में डालते कर्मचारी।

बनाई गई थी। इसको लेकर शहर के चारों जोन में नगर निगम की स्वास्थ्य शाखा की टीम के साथ चार मोटोवेटरों को भी नियुक्त किया गया था, जिनका काम लोगों को जागरूक करना और घरों एवं दुकानों से कूड़ा उठाने वालों को अभियान से जोड़ना था।

हालांकि कूड़ा इकट्ठा करने वाले कर्मचारियों को घरों से गीला और सूखा कचरा अलग-अलग नहीं

मिल रहा, लेकिन कुछ कूड़ा संग्राहक खुद अपने स्तर पर डस्टबिन को खाली करते ही कचरे को अपने रेहड़े में अलग-अलग कर रहे हैं लेकिन जब वे रेहड़े को लेकर स्टैटिक कम्पैक्टर पर पहुंचते हैं, तो पूरा कूड़ा एक साथ पलटकर दबा दिया जाता है, जिससे अलग किया गया कचरा फिर से मिश्रित हो जाता है। बता दें कि शहर में 23 के

करीब स्टैटिक कम्पैक्टर लगाए गए हैं] जहां पर घरों से निकलने वाला गीला व सूखा कचरा सैग्रीगेट कर पहुंचाया जाता है। कचरा डंप पर एक कर्मचारी की ड्यूटी भी लगाई गई है, जोकि इस पूरे प्रोसेस को लागू करेगा। परंतु ऐसा न करके गीला व सूखा कूड़ा एक ही मशीन में डाला जा रहा है। लोधी क्लब रोड, बस स्टैंड के पास, दुगरी रोड व ग्यासपुरा प्लैट के पास बने स्टैटिंग कम्पैक्टर में गीला व सूखा कूड़ा एक ही मशीन में एक साथ डाला जा रहा है। मेयर इंदरजीत कौर ने कहा कि कम्पैक्टर में गीला व सूखा कूड़ा कई जगहों पर एक साथ डाला जा रहा है जोकि जागरूकता के आभाव के कारण है। इसके लिए अधिकारियों की मीटिंग कर इस कार्य में सुधार लाने का प्रयास किया जा रहा है। जोन डी से इसकी शुरुआत की गई है। बाकि तीन जोनों में भी प्रयास जारी है। ग्रीन मशीन में गीला और नीले में सूखा कूड़ा डाला जाएगा।

शी गार्ट श्रुतत गंध्या के गालशुग में निकाली गालकी त गणगाना

# MC in the dark over 80 missing e-rickshaws

Issue came to fore during an inspection in Feb; errants may face police action, says official

**Sukhpreet Singh**

ludhiana@hindustantimes.com

**LUDHIANA :** Nearly two months after the Punjab assembly's committee on local bodies flagged the disappearance of 80 GPS-enabled e-rickshaws, the Ludhiana municipal corporation (MC) has yet to take concrete action to trace the missing vehicles or fix accountability for the lapse.

The issue first came to light during an on-site inspection at the central workshop on Hambran Road on February 21 when the assembly committee found that 80 out of the 350 e-rickshaws, distributed to sanitation workers under the 15th Finance Commission in 2023, were missing. These vehicles were specifically procured for dry waste collection and came equipped with GPS trackers to ensure accountability and monitoring.

The e-rickshaws were purchased at a cost of ₹9.36 crore, with an additional ₹10 lakh spent on GPS installations. Despite this investment in tracking technology, the corporation has failed to explain how such a large number of vehicles went missing or why no proactive steps have been taken to recover them. According to the latest report submitted to the zonal commissioner, the missing vehicles were spread across different zones



## Status of GPS-enabled e-rickshaws in the city

Category	Allocated	Traceable	Untraceable
Zone A	29	23	6
Zone B	87	83	4
Zone C	73	59	14
Zone D	141	85	56
NGO/ RWA	12	12	-
Staff	8	8	-
<b>Total</b>	<b>350</b>	<b>270</b>	<b>80</b>

and categories. Of the 350 e-rickshaws allotted to the health branch, only 270 have been traced so far.

The most glaring irregularities were found in Zone D, which had received 141 vehicles. Only 85 have been located, while 56 remain untraceable, the highest discrepancy across all zones in Ludhiana. Other zones also reported gaps. Zone B was allotted 87 vehicles, with 83 traced and four still missing. Zone C received 73 e-rickshaws, of which 59 have been accounted for, leaving 14 missing. Zone A, which received the fewest 29 vehicles, has reported six missing and 23 traced. In addition, all 12 e-rickshaws allotted to NGOs and resident welfare associations (RWAs) have been traced. Similarly, all eight vehicles given to the sanitation staff category

have been accounted for. While these categories reflect proper tracking and oversight, the large number of missing vehicles from the health branch, particularly in Zone D, remains a serious concern.

During the February inspection, when the committee asked MC officials about the status of specific e-rickshaws, including one reportedly allotted to a sanitation worker, the officer failed to provide a satisfactory response after the worker claimed his vehicle was sent to the workshop for repairs. In response, the committee directed that a re-verification of e-rickshaws be conducted at the workshop on February 25.

Officials were also instructed to repair non-functional vehicles or have them condemned if deemed irreparable. However, as

of now, no visible progress has been made on either front, and the MC has yet to issue any update regarding an investigation or recovery effort. A report by the health branch noted that 41 e-rickshaws were under repair at the workshop on February 21. Most have since been returned to their respective departments, but the process raised concerns about the tracking and documentation of vehicle movements. Despite having GPS trackers, the system reportedly failed to flag any of the missing vehicles, pointing to serious lapses in operational oversight. Additionally, 41 vehicles were deemed beyond repair, and officials concerned were directed to create a list for condemnation. Earlier, a letter was sent to higher authorities on March 12, 2024, requesting formation of a committee to review and formally condemn the unserviceable vehicles.

However, the committee is yet to be constituted, delaying any formal resolution. MLA Madan Lal Bagga, chairman of the assembly committee said, "I am going to take up the issue again within two days in vidhan sabha committee and I have already directed the officials to submit the deep analysis report in this regard." An MC official, seeking anonymity, said, "The workshop in-charge has been directed to make a report regarding the employees to whom the missing e-rickshaws were allotted and get FIRs registered against them." Despite repeated attempts, MC commissioner Aaditya Dachalwal was not available for comments.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

(In O.A No. 317 of 2023)

IN THE MATTER OF:

KAPIL DEV & ANR.

-APPLICANTS

VERSUS

STATE OF PUNJAB & ORS

RESPONDENTS

AFFIDAVIT

I, Kapil Dev (aged 49 years) s/o Sh. Jagdish Chander, r/o 186-E, B.R.S. Nagar, Ludhiana do hereby Solemnly affirm and declare as under:

- 1. That I am one of the Applicants in the Original Application No. 317 of 2023.
- 2. That I am fully conversant with the present case and competent to swear to this affidavit.
- 3. That I have read the accompanying the Rejoinder from paragraphs 1 to 4 from pages 1 to 12 and have understood the contents thereof. The facts stated there in are true and correct to the best of my knowledge and nothing has been concealed there from.
- 4. That the Annexures are true copy of it' originals.

*[Handwritten Signature]*  
DEPONENT

know the Deponent/Executants personally and he/she has Signed/Thumb impression in my presence, Certified that the affidavit S.P.A./C.P.A. has been readover & explained to the deponent/ executant who seemed directly to understand same at the making thereof.

VERIFICATION

Verified at Ludhiana on this 28th day of July 2025, I the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

174)  
28-07-2025



ATTESTED AS IDENTIFIED

*[Handwritten Signature]* 28-07-2025

NOTARY PUBLIC  
LUDHIANA (PB)

*[Handwritten Signature]*  
DEPONENT

28 JUL 2025

769



Kapil Arora &lt;aroraengineers@gmail.com&gt;

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**Service of documents -Rejoinder in OA 317 of 2023 by Applicants**

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Arora Engineers &lt;aroraengineers@gmail.com&gt;

Mon, Jul 28, 2025 at 1:47 PM

To: cs@punjab.gov.in, dc.ldh@punjab.gov.in, commissioner\_mcl@gmail.com, ldh\_it\_2009@yahoo.co.in, gladaldh@yahoo.com, block\_ludhiana1<ludhiana1bdpo@gmail.com>, chairman.ptl.ppcb@punjab.gov.in, ceeldh.ppcb@punjab.gov.in, ceeludhiana@yahoo.com, bhanwar\_jadon<bhanwar09jadon@gmail.com>

Dear sir

PFA copy of rejoinder as Service of Document in O.A. 317 of 2023.

Regards

Er. Kapil Dev  
Applicant No. 1  
in O.A. 317 of 2023  
Mobile: 9872007872

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 **Rejoinder by Applicants in OA 317 of 2023.pdf**  
9697K